

**Central Electricity Regulatory Commission  
New Delhi**

**Petition No. 329/TT/2023**

Subject : Petition for the determination of transmission tariff from COD to 31.3.2024, in respect of a transmission asset, namely, 2 Nos. 132 kV GIS line bays at Nirjuli Sub-station for termination of LILO of one circuit of Pare HEP-North Lakhimpur (AEGCL) 132 kV D/C line (Line works under TBCB) under "North Eastern Region Strengthening Scheme-IX".

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Assam Electricity Grid Corporation Limited and 7 Others

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Utkarsh Singh, Advocate, PGCIL  
Ms. Sneha, Advocate, PGCIL  
Shri Gaurav Dudeja, Advocate, MUML  
Shri Dhruval Singh, Advocate, MUML  
Shri Mohd. Mohsin, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri Arjun Malhotra, PGCIL

**Record of Proceedings**

Since the order in the matter, which was reserved on 29.4.2024, could not be issued before a Member of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. The learned counsel for the Petitioner submitted that the pleadings had been completed in the matter, and arguments were heard and requested the Commission to issue an order based on the information already on record.

3. Considering the submissions of the learned counsel for the Petitioner, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
**(T. D. Pant)**  
**Joint Chief (Law)**

